ANNEXURE-II

MONTHLY STATEMENT OF CASES FOR THE MONTH OF JANUARY, 2021 HIGH COURT OF MEGHALAYA

Name of the State/UT	Opening Balance				Ins	Institution during the month					Disposal Cases during the month					Closing balance at the end of the month					% Increase or decrease in pendency vis a vis previous month					Disposal of cases which are more than five years old				Pendency of cases which are more than five years old at the end of the month					
High Court of Meghalaya	CIVIL	WP(C)	CRL	WP (Crl)	CIVIL+WP (C) +CRL+ WP(CrI)	CIVIL	WP(C)	CRL.	WP (Crl)	CIVIL+WP(C) +CRL+WP(Crl)	CIVIL	WP(C)	CRL	WP (Crl)	CIVIL+WP (C) +CRL+W P (Crl)	CIVIL	WP(C)	CRL.	WP	CIVIL+WP (C) +CRL + WP (Crl).		WP(C)	CRL.	WP (Crl)	CIVIL+WP(C) +CRL + WP(Crl)	CIVIL	WP(C)	CRL	WP (Crl)	CIVIL+WP (C) +CRL + WP(Crl).	CIVIL	WP(C)	CRL.	WP (Crl)	CIVIL+W P(C) +CRL + WP (Crl).
	277	700	85	2	1064	5	22	4	1	32	6	4	2	0	12	276	718	87	3	1084	-0.36%	2.57%	2.35%	50.00%	1.88%	0	0	0	0	0	24	54	3	0	81

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	